

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**CP-693/2018 in
OA-4112/2018**

New Delhi, this the 10th day of December, 2018

**Hon'ble Sh. V. Ajay Kumar, Member(J)
Hon'ble Sh. A.K. Bishnoi, Member(A)**

Sh. Randhir Singh Grewal,
Aged about 61 years,
S/o Sh. Tara Chand Grewal
R/o 14-B, Janhit Apartment, Plot 25/2,
Sector-9, Rohini,
Delhi-110085
Mob No. 8076043209
Post : Pharmacist, Group:C

... Petitioner

(through Sh. Anuj Aggarwal)

Versus

1. Sh. Anshu Prakash,
The Chief Secretary,
Govt. of NCT of Delhi,
Delhi Secretariat,
IP Estate,
Delhi-110002.
2. Dr. Prem Singh Nayyer,
The Medical Superintendent,
Sanjay Gandhi Memorial Hospital
Govt. of NCT of Delhi,
Mangol Puri,
Delhi-110083. ... Respondents

ORDER(ORAL)**Hon'ble Sh. V. Ajay Kumar, Member(J)**

When this matter was taken up for hearing, learned counsel for the petitioner seeks leave of this Tribunal to withdraw the CP with liberty to file if need arises.

2. Accordingly, the CP is dismissed as withdrawn with liberty as aforesaid.

(A.K. Bishnoi)
Member(A)

(V. Ajay Kumar)
Member(J)

/ns/